

(a) whether a proposal to provide employment to at least one member of each family in the country is under consideration of Government and if not, the reasons therefor and if so, the details thereof; and

(b) the percentage of educated unemployed persons at present and the extent to which this percentage will provide employment by the end of the Seventh Five Year Plan ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI T. ANJIAH) : (a) The Rural Landless Employment Guarantee Programme aims at providing and expanding employment opportunities for the rural landless with a view to providing employment to at least one member of every landless labour household for upto 100 days in a year. This programme is being implemented since 1983. The 7th Plan envisages the continuance and expansion of the programme.

(b) The 7th Five Year Plan Document estimates that the number of educated unemployed persons in 1985 was 3.7 million. The Plan Document states that if the unemployment rate is not to deteriorate, it would imply the need for creation of at least 9.4 million jobs for the educated over the Plan period.

[English]

Financial assistance received by Water and Waste Water Authority, Kerala

3060. SHRI MULLAPPALLY RAMACHANDRAN : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether any financial aid has been received by the Water and Waste Water Authority of Kerala from any international financial agencies;

(b) if so, the names of the agencies and the quantum of assistance extended by each of them; and

(c) the particulars of the utilisation of such funds by the Water and Waste Water Authority during the last three years ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) and (b). An agreement has been signed on 24th September, 1985, with the International Development Association for IDA credit of dollars 41 million for the Kerala Water Supply and Sanitation Project. The total estimated cost of project is about Rs. 937 million (US dollars 85.2 million). The project will be implemented mainly by the Kerala Water and Waste Water Authority and is scheduled to be completed by March 31, 1990. The agreement is yet to become effective and as such no funds have been drawn so far under the credit.

(c) Does not arise.

Accumulation of fertilizer stocks with public sector units

3061. SHRI K. P. UNNIKRISHNAN :
PROF. NIRMALA KUMARI
SHAKTAWAT :

Will the minister of AGRICULTURE be pleased to state :

(a) whether the public sector fertilizer plants are facing a serious crisis as a result of huge unsold stocks they are carrying;

(b) the details of stock position as on 15 November, 1985 with different public sector units;

(c) whether production has also been curtailed as a result of inventories, if so, the details thereof;

(d) whether such low off-take is as a result of huge imports, if not, the reasons therefor; and

(e) the steps taken by Government to dispose of the stocks and increase the off-take ?

THE MINISTER OF STATE IN THE DEPARTMENT OF FERTILIZERS (SHRI K. NATWAR SINGH) : (a) Though the public sector fertilizer plants are not facing a serious crisis due to unsold stocks, some of these companies have difficulties in regard to